

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF JOSAN FOODS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s JOSAN FOODS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	08.02.2000
3.	Authority under which corporate debtor is incorporated / registered	ROC – Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15142PB2000PTC023351
5.	Address of the registered office and principal office (if any) of corporate debtor	<u>Registered Office :</u> Gumani Wala Road, Jalalabad, Dist Fazlika, Punjab – 152024
6.	Insolvency commencement date in respect of corporate debtor	20.07.2023
7.	Estimated date of closure of insolvency resolution process	16.01.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Harsh Garg IBBI/IPA-001/IP-P00243/2017-2018/10472
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<u>Address:</u> Room No 14, Punjab & Haryana High Court, Chandigarh – 160001 <u>E-Mail Id:</u> harsh.garg81@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<u>Address:</u> II. No 170, Sector 21 - A, Chandigarh - 160022 <u>E-Mail Id:</u> ip.josanfoods@gmail.com
11.	Last date for submission of claims	03.08.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<u>Web link:</u> https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench, has ordered the commencement of a corporate insolvency resolution process of the Josan Foods Pvt. Ltd. on 20.07.2023.

The creditors of Josan Foods Private Limited are hereby called upon to submit their claims with proof on or before 03.08.2023 to the Interim Resolution Professional at the address mentioned against entry No 10.

The financial creditors shall submit their claims with proof by electronic means along with hard copies. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties as per the provisions of IBC, 2016.

Name and Signature of Interim Resolution Professional

Dated: 22.07.2023

Place. Chandigarh



Starting date for downloading Bid: 24.07.2023 for each
Deadline for submission of Bid: 02.08.2023 for each
 The bidders are advised to note other details of tenders from the department website www.hptender.gov.in
 The Executive Engineer reserves the right to accept/reject any tender/ application or all tenders without assigning any reason.
On behalf of Governor of Himachal Pradesh
 Sd/- Executive Engineer,
 Shimla Division No. 1, HPPWD Shimla-3, H.P.
 No. PW-SD-I-CB-Tender/2023-2024-8006-36 Dated: 21.07.2023 DPR/HP/1755

guration. Indri, Karnal, and the court of an Additional Sessions Judge (ASJ) in Kurukshetra by persons claiming to be staffers of two Union ministers and seeking a long adjournment in a cheque-bounce case has come to light. The attempts have been
 Gharaunda SDMs are working in coordination with irrigation and other departments. A WhatsApp group has been created to share information," said the Deputy Commissioner.

THE TRIBUNE 23.07.2023

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF JOSAN FOODS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	M/s JOSAN FOODS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	08.02.2000
3. Authority under which corporate debtor is incorporated / registered	ROC - Chandigarh
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15142PB2000PTC023351
5. Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Gumani Wala Road, Jalalabad, Distt. Fazilka, Punjab-152024
6. Insolvency commencement date in respect of corporate debtor	20.07.2023
7. Estimated date of closure of insolvency resolution process	16.01.2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Harsh Garg IBBI/PA-001/IP-P00243/2017-2018/10472
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Room No. 14, Punjab & Haryana High Court, Chandigarh - 160001 E-Mail Id: harsh.garg81@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: H. No. 170, Sector 21 - A, Chandigarh - 160022 E-Mail Id: ip.josanfoods@gmail.com
11. Last date for submission of claims	03.08.2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench, has ordered the commencement of a corporate insolvency resolution process of the **Josan Foods Pvt. Ltd.** on 20.07.2023.
 The creditors of **Josan Foods Private Limited** are hereby called upon to submit their claims with proof on or before 03.08.2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.
 The financial creditors shall submit their claims with proof by electronic means along with hard copies. All other creditors may submit the claims with proof in person, by post or by electronic means.
 Submission of false or misleading proofs of claim shall attract penalties as per the provisions of IBC, 2016.
Dated: 22.07.2023 Name and Signature of Interim Resolution Professional: **Mr. Harsh Garg**
 Place: Chandigarh

**OFFICE OF THE DIRECTOR-CUM-PRINCIPAL
Atal Bihari Vajpayee Govt. Institute
of Engineering & Technology**

Pragatinagar, Kotkhai, District-Shimla - 171202 (H.P.)
 Phone: 01783-253918, Fax: 253919, Email id: director.abv@gmail.com Website: www.abvgiet.org.in
 No. ABVGIET/Store/B.Tech/Public Auction/2023-1503 Dated: 20.7.2023

AUCTION NOTICE

Open Auction of unserviceable Iron Scrap approximately 7.69 Tone weight and CGI Sheets approximately 5.47 Tone weight lying in the Institute. "As is where is" basis shall be done on 07.08.2023 at 11:30 A.M. in the Campus.
 Interested bidder may inspect the store on any working day between 21.07.2023 to 05.08.2023. Detailed terms & conditions of the auction can be seen on Inst-Website www.abvgiet.ac.in.
 Sd/- Director/Principal,
 Atal Bihari Vajpayee Govt. Institute of Engineering & Technology
 Pragatinagar, Distt. Shimla, H.P. - 171202.
 DPR/HP/1730

**H.P. FOREST DEPARTMENT
INTEGRATED DEVELOPMENT PROJECT (IDP)**

For
Source Sustainability And Climate Resilient Rain-fed Agriculture
 Forest Road, Solan-173212
 01792-223043 (O), 01792-223004 email- idsolan@gmail.com.
 Himachal Pradesh Integrated Development Project, Solan intends to require the services for empanelment of Architects and Civil Engineers.
 Detailed terms & conditions with respect to are given on the website www.hpiddp.org in "Advertisement" tab. Interested candidates/firm may apply up to 31.07.2023.

Sd/- Executive Director
IDP, Solan.
Forest Road Solan -HP-173212
DPR/HP/399

**HIMACHAL PRADESH
PUBLIC WORKS DEPARTMENT
e-Procurement Notice
INVITATION FOR BIDS (IFB)**

The Executive Engineer, Shimla, Division No. 1, HPPWD, Shimla-3, H.P. on behalf of Governor of H.P. invites the Percentage rate bids, in electronic tendering system from the eligible class of contractors registered with HPPWD for the works as detailed in the table.

Sr. No.	Name of Work	Estimated Cost.	Starting date for downloading Bid	Earnest Money
1	R/O & R/D on Dubloo to Lakhoti road km. 0/00 to 5/760 (SH.- C/O R/wall at Rd. 5/075 to 0/105).	3668478	22-07-2023	74000/-

Deadline for submission of Bid: 31-07-2023
 Time Allowed: 60 days

The bidders are advised to note other details of tenders from the department website www.hptender.gov.in
 The Executive Engineer reserves the right to accept/reject any tender/application or all tenders without assigning any reason.
On behalf of Governor of Himachal Pradesh
 Sd/- Executive Engineer, Shimla Division No. 1, HP PWD Shimla-3 H.P.
 No. PW-SD-I-CB-Tender/2023-2024-7778-7813 Dated: 20.7.23 DPR/HP/1741



BRANCH OFFICE:- SCO 1120-21, SECTOR 22-B,
 CHANDIGARH - 160022 Ph.: 0172-5009882,
 E-MAIL: sectoc@bankofbaroda.com

**E-AUCTION
SALE NOTICE**

SCAN HERE
For detailed terms & conditions



**ANNEXURE-E
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES
APPENDIX-IV-A [SEE PROVISO TO RULE 6(2) & 8(6)]**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6(2) & 8(6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower(s), Mortgagor(s) and Guarantor(s) that the below described immovable property mortgaged / charged to the Secured Creditor, Possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "AS IS WHERE IS", "AS IS WHAT IS" and "WHATEVER THERE IS BASIS" for recovery of dues in below mentioned account/s. The details of Borrower(s) / Mortgagor(s) / Guarantor(s) / Secured Assets(s) / Dues / Reserve Price / E-Auction Date & Time, EMD and Bid Increase Amount are mentioned below:-

Name & Address of Borrower(s) / Guarantor(s) & Mortgagor(s)	Description of the Movable / Immovable Property with known encumbrances, if any	Total Dues	Date & Time of E-Auction	Reserve Price	Status of Possession (Constructive / Physical)	Property Inspection Date & Time
				EMD Bid Increase Amount		
Borrower(s):- M/s Sahara Poultry Farm, Village Bharelli, P.O. Barwala, District Panchkula, Haryana - 134118. Partner(s) & Guarantor(s):- Mr. Yogesh Kumar Garg, Mr. Arun Kumar Aggarwal, Mrs. Rita Garg, R/O #1517, Sector 21, Panchkula, Haryana - 134109. Mr. Kunal Goyal and Mr. Prayush Goyal, R/O #378, Sector 30, Chandigarh - 160030.	Residential Plot (in 2 Portion) Situated at Gali No. 3, Guru Gobind Singh Nagar, New Court Road, Mansa, District Mansa, Punjab measuring 3 Kanal 15.5 Marla in total and compromised of: 1. 3 Kanal 4.66 Marla Mustil Killa No. 112/16Min (3-4.66) Khewat and Khata No. 751/2071, 2. 10.84 Marla Killa No. 112/26 Min (0-3.66) 15 Min (0-7.18) Khewat and Khata No. 751/2068 and 2070. As per Jamabandhi for the year 2008-09 of Mansa Kalan and standing in the name of Mr. Yogesh Kumar Garg as per Sale Deed No. 5604 dated 26.11.2010 registered in the office of Sub-Registrar Mansa (Mutation No. 40883) and bounded as under - Portion 1:- On the North by: Road width 3 Karam side 31 Feet 4 Inch; On the South by: Plot side 31 Feet 4 Inch; On the East by: Anish Munish side 102 Feet; On the West by: Satish Kumar etc. side 102 Feet. Portion 2:- On the North by: Side 89 Feet 7 Inch; On the South by: Unknown Side 89 Feet 7 Inch; On the East by: Harparshad Mittal side 192 Feet; On the West by: Shashi Bala etc. Side 192 Feet (Latest Khewat and Khata No. 886/2221 and 2223 and 2224 as per Jamabandhi for the year 2017-18).	Rs. 7,02,86,696.71 as on 21.05.2022 plus unapplied intt. & other charges - recoveries	11.08.2023 from 2:00 P.M. to 06:00 P.M.	Rs. 71,58,942/- Rs. 7,15,894/- Rs. 1,00,000/-	PHYSICAL POSSESSION	04.08.2023 from 02:00 P.M. to 04:00 P.M.

CONTACT PERSON AND CONTACT NUMBER: AUTHORISED OFFICER, M.: 8558846410, 9996425099

• **LAST DATE OF SUBMISSION OF EMD: 10.08.2023 BY 5:00 P.M.**
 • **DATE AND TIME OF COMMENCEMENT OF E-AUCTION: 11.08.2023 FROM 02:00 P.M. TO 06:00 P.M.** • **MODE OF PAYMENT OF EMD: NEFT**

For detailed terms and conditions of sale, please refer to the link provided in <https://www.bankofbaroda.in/e-auction.htm>; <https://ibapi.in>
IT MAY BE TREATED AS STATUTORY 15 DAYS SALE NOTICE UNDER THE SARFAESI ACT 2002

Date: 21.07.2023 Place: Chandigarh **AUTHORISED OFFICER**

ਗਈ ਹੈ, ਜਿਸ ਰਾਸ਼ਟਰਪਤੀ ਦੇ ਸਕੱਤਰਤ ਕਲ ਖੁਸ਼ ਹੋਈ ਹੈ। ਇਸ ਦਰਮਿਆਨ ਸਮੇਂ ਹੋਣ ਦੀ ਇੱਕ ਵੀਡੀਓ ਵੀ ਇੰਟਰਨੈੱਟ 'ਤੇ ਦੇਖਣ ਨੂੰ ਮਿਲੀ ਹੈ ਜਿਸ ਵਿੱਚ ਉਹ ਬੀਮਾਰ ਦਿਖਾਈ ਦੇ ਰਹੀ ਹੈ ਜਿਸਨੂੰ ਗੁਲੂਕੋਜ਼ ਡਰਿੱਫ ਲੱਗੀ ਹੋਈ ਹੈ।

ਪੀਟੀਆਈ

ਦੇਵਕਾਅਧਿਕਾਰ ਖਤਮ ਕਰਨ ਦੀ ਇੱਛੁਕ ਹੈ।

ਪੀਟੀਆਈ

ਲੱਦਾਖ 'ਚ ਬੱਦਲ ਫਟਣ ਕਾਰਨ ਹੜ੍ਹ



ਲੋਹ ਜਿਲ੍ਹੇ ਵਿੱਚ ਬੱਦਲ ਫਟਣ ਮਗਰੋਂ ਗਾਰ ਤੇ ਮਲਬੇ ਹੇਠ ਦੱਬਿਆ ਇੱਕ ਵਾਹਨ। ਫੋਟੋ: ਪੀਟੀਆਈ

ਜ਼ਾਨੀ ਨੁਕਸਾਨ ਤੋਂ ਬਚਾਅ

ਸ਼੍ਰੀਨਗਰ, 22 ਜੁਲਾਈ
ਕੇਂਦਰ ਸ਼ਾਸਤ ਪ੍ਰਦੇਸ਼ ਲੱਦਾਖ ਵਿੱਚ ਬੱਦਲ ਫਟਣ ਮਗਰੋਂ ਆਏ ਹੜ੍ਹਾਂ ਕਾਰਨ ਬਾਜ਼ਾਰਾਂ ਵਿੱਚ ਮਲਬਾ ਭਰ ਗਿਆ, ਜਿਸ ਕਾਰਨ ਜਨ-ਜੀਵਨ ਬੁਰੀ ਤਰ੍ਹਾਂ ਪ੍ਰਭਾਵਿਤ ਹੋਇਆ। ਅਧਿਕਾਰੀ ਨੇ ਦੱਸਿਆ ਕਿ ਹੜ੍ਹ ਪ੍ਰਭਾਵਿਤ ਇਲਾਕੇ ਵਿੱਚ ਅਜੇ ਤੱਕ ਮੌਤ ਦੀ ਕੋਈ ਖ਼ਬਰ ਨਹੀਂ ਹੈ। ਕੇਂਦਰ ਸ਼ਾਸਤ ਪ੍ਰਦੇਸ਼ ਵਿੱਚ ਸ਼ੁੱਕਰਵਾਰ ਦੇਰ ਰਾਤ ਗੰਗਲਸ ਇਲਾਕੇ ਵਿੱਚ ਬੱਦਲ ਫਟਣ ਕਾਰਨ ਲੋਹ ਦੇ ਕਈ ਗਿੱਸਿਆਂ ਵਿੱਚ ਪਾਣੀ ਭਰ ਗਿਆ ਅਤੇ ਨੀਵੇਂ ਇਲਾਕਿਆਂ ਵਾਲੀਆਂ ਇਮਾਰਤਾਂ ਵਿੱਚ ਮਲਬਾ ਭਰ

ਗਿਆ। ਕਈ ਇਮਾਰਤਾਂ ਮਲਬੇ ਹੇਠ ਦੱਬ ਗਈਆਂ। ਇੱਕ ਪੁਲੀਸ ਅਧਿਕਾਰੀ ਨੇ ਦੱਸਿਆ ਕਿ ਲੋਹ ਸ਼ਹਿਰ ਵਿੱਚ ਖਾਸ ਕਰਕੇ ਖਾਕਸ਼ਾਲ, ਸਾਕੋਰ, ਸਕਮਪਾਰੀ, ਫੁੰਬੀ, ਜ਼ੰਗਸਤੀ ਅਤੇ ਮੁੱਖ ਬਾਜ਼ਾਰ ਗੋਪਾ ਸੋਮਾ ਦੇ ਇਲਾਕਿਆਂ ਵਿੱਚ ਰਾਹਤ ਅਤੇ ਬਚਾਅ ਕਾਰਜ ਜਾਰੀ ਹਨ। ਅਧਿਕਾਰੀਆਂ ਨੇ ਦੱਸਿਆ ਕਿ ਤਾਜ਼ਾ ਹੜ੍ਹ ਕਾਰਨ ਲੋਹ ਵਿੱਚ ਹੋਣ ਵਾਲਾ ਦਲਾਈ ਲਾਮਾ ਦਾ ਪ੍ਰੋਗਰਾਮ ਮੁਲਤਵੀ ਕਰ ਦਿੱਤਾ ਗਿਆ ਹੈ। ਲੱਦਾਖ ਬੋਧੀ ਸੰਘ ਦੇ ਪ੍ਰਧਾਨ ਬੁਪਸਤਾਨ ਚੇਵਾਂਗ ਨੇ ਕਿਹਾ ਕਿ ਅਚਾਨਕ ਹੜ੍ਹ ਆਉਣ ਤੋਂ ਤੁਰੰਤ ਬਾਅਦ ਫ਼ੌਜ ਖ਼ੁਦ ਮਦਦ ਲਈ ਅੱਗੇ ਆਉਂਦਿਆਂ ਰਾਹਤ ਅਤੇ ਬਚਾਅ ਕਾਰਜਾਂ ਵਿੱਚ ਸੁੱਟ ਗਏ।

ਯਵਾਤਮਾਲ 'ਚ 45 ਜਣੇ ਫਸੇ; ਹਵਾਈ ਸੈਨਾ ਦੇ ਹੈਲੀਕਾਪਟਰ ਸੌਦੇ

ਯਵਾਤਮਾਲ, 22 ਜੁਲਾਈ
ਮਹਾਰਾਸ਼ਟਰ ਦੇ ਯਵਾਤਮਾਲ ਜਿਲ੍ਹੇ ਦੀ ਮਹਾਰਾਓ ਤਹਿਸੀਲ ਦੇ ਇੱਕ ਪਿੰਡ ਵਿੱਚ ਹੜ੍ਹ ਕਾਰਨ 45 ਜਣੇ ਪਾਣੀ 'ਚ ਫਸ ਗਏ ਹਨ। ਇੱਕ ਅਧਿਕਾਰੀ ਨੇ ਜਾਣਕਾਰੀ ਦਿੰਦਿਆਂ ਦੱਸਿਆ ਕਿ ਸੂਬਾ ਆਡਤ ਪ੍ਰਬੰਧਨ ਬਲ (ਐੱਸਡੀਆਰਐੱਫ) ਦੀਆਂ ਟੀਮਾਂ ਨੇ ਰਾਹਤ ਅਤੇ ਬਚਾਅ ਕਾਰਜ ਆਰੰਭ ਦਿੱਤੇ ਹਨ। ਉਨ੍ਹਾਂ ਦੱਸਿਆ ਕਿ ਮੌਕੇ 'ਤੇ ਭਾਰਤੀ ਹਵਾਈ ਸੈਨਾ ਦੇ ਦੋ ਹੈਲੀਕਾਪਟਰ ਵੀ ਰਾਹਤ ਕਾਰਜਾਂ ਵਿੱਚ ਸੁੱਟ ਗਏ ਹਨ। ਉਪ ਮੁੱਖ ਮੰਤਰੀ ਦਵੇਂਦਰ ਫੜਨਵੀਸ ਨੇ ਟਵੀਟ 'ਚ ਕਿਹਾ ਕਿ ਮਹਾਰਾਓ ਤਹਿਸੀਲ ਦੇ ਆਨੰਦਨਗਰ ਟਾਂਡਾ ਪਿੰਡ ਵਿੱਚ ਭਾਰੀ ਮੀਂਹ ਕਾਰਨ 45 ਜਣੇ ਪਾਣੀ 'ਚ ਫਸੇ ਹੋਏ ਹਨ। ਕੁਲੈਕਟਰ ਅਮੋਲ ਯੇਡਗੇ ਨੇ ਦੱਸਿਆ ਕਿ ਮਹਾਰਾਓ ਤਹਿਸੀਲ ਵਿੱਚ ਸ਼ਨਿੱਚਰਵਾਰ ਸਵੇਰ ਤੱਕ 231 ਐੱਮਐੱਮ ਮੀਂਹ ਦਰਜ ਕੀਤਾ ਗਿਆ, ਜਦਕਿ ਯਵਾਤਮਾਲ ਵਿੱਚ 117.5 ਐੱਮਐੱਮ ਮੀਂਹ ਦਰਜ ਕੀਤਾ ਗਿਆ। ਜਿਲ੍ਹੇ ਵਿੱਚ ਪੇਨਗੰਗਾ ਦਰਿਆ ਚੜ੍ਹਨ ਕਾਰਨ ਨੀਵੇਂ ਇਲਾਕਿਆਂ ਵਿੱਚ ਪਾਣੀ ਭਰ ਗਿਆ ਹੈ

ਫਾਰਮ-ਏ ਜਨਤਕ ਘੋਸ਼ਣਾ

(ਇਨਸਾਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰੁਪਟਸੀ ਬੋਰਡ ਆਫ ਇੰਡੀਆ (ਇਨਸਾਲਵੈਂਸੀ ਰੈਗੂਲੇਸ਼ਨ ਪ੍ਰਾਸੈਸ ਡਾਫ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼) ਰੈਗੂਲੇਸ਼ਨ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ-6 ਦੇ ਅਧੀਨ)

ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮ. ਦੇ ਕ੍ਰੈਡਿਟਰਾਂ ਦੇ ਧਿਆਨ ਹਿੱਤ

ਸਬੰਧਤ ਵੇਰਵਾ	
1. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦਾ ਨਾਂ	ਮੈ. ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾਈਵੇਟ. ਲਿਮਿਟਿਡ
2. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੀ ਸਥਾਪਨਾ ਦੀ ਮਿਤੀ	08.02.2000
3. ਅਥਾਰਿਟੀ, ਜਿਸ ਦੇ ਤਹਿਤ ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਸਥਾਪਿਤ/ਰਜਿਸਟਰਡ ਹੈ	ਆਰਥੀਜੀ-ਚੰਡੀਗੜ੍ਹ
4. ਕਾਰਪੋਰੇਟ ਪਹਿਚਾਣ ਨੰ./ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਲਿਮਿਟਿਡ ਲਾਇਬਿਲਟੀ ਪਹਿਚਾਣ ਨੰ.	U15142PB2000PTC023851
5. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ ਅਤੇ ਮੁੱਖ ਦਫ਼ਤਰ (ਜੇਕਰ ਹੋਵੇ) ਦਾ ਪਤਾ	ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ: ਗੁਮਨੀ (Gumani) ਵਾਲਾ ਰੋਡ, ਜਲਾਲਾਬਾਦ, ਜਿਲ੍ਹਾ ਫ਼ਾਜ਼ਿਲਕਾ, ਪੰਜਾਬ-152024
6. ਕਾਰਪੋਰੇਟ ਡੈਬਟਰ ਦੇ ਸਥਾਪਿਤ ਵਿਚ ਇਨਸਾਲਵੈਂਸੀ ਸ਼ੁਰੂ ਹੋਣ ਦੀ ਮਿਤੀ	20.07.2023
7. ਇਨਸਾਲਵੈਂਸੀ ਰੈਗੂਲੇਸ਼ਨ ਪ੍ਰਾਸੈਸ ਬੰਦ ਹੋਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	15.01.2024
8. ਬੰਦ ਹੋਏ ਰੈਗੂਲੇਸ਼ਨ ਪ੍ਰੋਵੀਜ਼ਨ ਕੰਮ ਕਰ ਰਹੇ ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਵੀਜ਼ਨ ਦਾ ਨਾਂ ਤੇ ਰਜਿਸਟਰੇਸ਼ਨ ਨੰਬਰ	ਸ੍ਰੀ ਹਰਭ ਗਰਗ IBBI/PA-061/IP-F0243/2017-2018/19472
9. ਬੰਦ ਕੀਤੇ ਰਜਿਸਟਰਡ ਅੰਤਰਿਮ ਰੈਗੂਲੇਸ਼ਨ ਪ੍ਰੋਵੀਜ਼ਨ ਦਾ ਪਤਾ ਤੇ ਈਮੇਲ	ਪਤਾ: ਕਮਰਾ ਨੰ: 14 ਪੰਜਾਬ ਅਤੇ ਹਰਿਆਣਾ ਹਾਈ ਕੋਰਟ, ਚੰਡੀਗੜ੍ਹ-160001 E-Mail id: harsh.garg81@gmail.com
10. ਅੰਤਰਿਮ ਪ੍ਰਸਾਰਣ ਪ੍ਰੋਵੀਜ਼ਨ ਨਾਲ ਪੱਕਰ ਵਿਚਾਰ ਵਾਸਤੇ ਵਰਤਿਆ ਜਾਣ ਵਾਲਾ ਪਤਾ ਤੇ ਈਮੇਲ	ਪਤਾ: ਮਕਾਨ ਨੰ: 170, ਸੈਕਟਰ-21 ਏ, ਚੰਡੀਗੜ੍ਹ-160022 E-Mail id: ip.josannfoods@gmail.com
11. ਦਾਅਵੇ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	08.08.2023
12. ਅੰਤਰਿਮ ਪ੍ਰਸਾਰਣ ਪ੍ਰੋਵੀਜ਼ਨ ਵੱਲੋਂ ਨਿਰਧਾਰਤ, ਸੈਕਸ਼ਨ 21 ਦੇ ਸਬ-ਸੈਕਸ਼ਨ (ਫ਼ੀ) ਦੀ ਕਲਾਜ਼ ਥੀ ਅਧੀਨ ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਸ਼੍ਰੇਣੀ, ਜੇਕਰ ਹੋਵੇ	ਲਾਗੂ ਨਹੀਂ
13. ਇਕ ਸ਼੍ਰੇਣੀ ਵਿਚ ਕ੍ਰੈਡਿਟਰਾਂ ਦੇ ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀ ਦੇ ਤੌਰ 'ਤੇ ਕੰਮ ਕਰਨ ਲਈ ਪਛਾਣ ਕੀਤੇ ਇਨਸਾਲਵੈਂਸੀ ਪ੍ਰੋਵੀਜ਼ਨ ਦਾ ਨਾਂ (ਹਰੇਕ ਸ਼੍ਰੇਣੀ ਲਈ ਤਿੰਨ ਨਾਂ)	ਲਾਗੂ ਨਹੀਂ
14. (ਏ) ਸਬੰਧਤ ਫਾਰਮ ਅਤੇ (ਬੀ) ਅਧਿਕਾਰਤ ਪ੍ਰਤੀਨਿਧੀਆਂ ਦਾ ਵੇਰਵਾ ਸੁਲਝਾਏ	Web link: https://ibbi.gov.in/home/downloads ਲਾਗੂ ਨਹੀਂ।

ਥਾਕਾਇਦਾ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਨਿਯਮ ਕੰਪਨੀ ਲਾਅ ਵਿਭਿੰਨ ਚੰਡੀਗੜ੍ਹ ਬੰਦ ਵੱਲੋਂ ਮਿਤੀ 20.07.2023 ਨੂੰ ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾ. ਲਿਮ ਦੇ ਇਕ ਕਾਰਪੋਰੇਟ ਇਨਸਾਲਵੈਂਸੀ ਰੈਗੂਲੇਸ਼ਨ ਪ੍ਰਾਸੈਸ ਦੀ ਸ਼ੁਰੂਆਤ ਕਰਨ ਦਾ ਆਦੇਸ਼ ਜਾਰੀ ਕੀਤਾ ਗਿਆ ਹੈ। ਜੋਸਨ ਫੂਡਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ ਦੇ ਕ੍ਰੈਡਿਟਰਾਂ ਨੂੰ ਥਾਕਾਇਦਾ ਸੰਦਾ ਦਿੱਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਹ ਪ੍ਰਮਾਣ ਸਹਿਤ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ 03.08.2023 ਤੱਕ ਆਈ.ਐਮ ਨੰ. 10 ਸਾਹਮਣੇ ਦਰਸਾਏ ਗਏ ਪਤੇ ਉੱਪਰ ਅੰਤਰਿਮ ਪ੍ਰਸਾਰਣ ਪ੍ਰੋਵੀਜ਼ਨ ਕੋਲ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਵਿੱਤੀ ਕ੍ਰੈਡਿਟਰ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ ਪ੍ਰਮਾਣ ਸਹਿਤ ਸਿਰਫ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਹੀ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ। ਹੋਰ ਸਾਰੇ ਕ੍ਰੈਡਿਟਰਾਂ ਵੱਲੋਂ ਪ੍ਰਮਾਣ ਸਹਿਤ ਆਪਣੇ ਦਾਅਵਿਆਂ ਨੂੰ ਭਾਕ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਇਲੈਕਟ੍ਰਾਨਿਕ ਸਾਧਨਾਂ ਰਾਹੀਂ ਜਮ੍ਹਾਂ ਕਰਵਾਇਆ ਜਾਵੇ।
IBC, 2016 ਦੀ ਵਿਵਸਥਾ ਦੇ ਅਨੁਸਾਰ ਦਾਅਵਿਆਂ ਦੇ ਡੂਨੇ ਜਾਂ ਗੁਮਰਾਹ ਕਰਨ ਵਾਲੇ ਪ੍ਰਮਾਣ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ 'ਤੇ ਚੁਗਮਾ ਲਗਾਇਆ ਜਾਵੇਗਾ।

ਮਿਤੀ: 22.07.2023
ਸਥਾਨ: ਚੰਡੀਗੜ੍ਹ
ਅੰਤਰਿਮ ਪ੍ਰਸਾਰਣ ਪ੍ਰੋਵੀਜ਼ਨ ਦਾ ਨਾਂ ਅਤੇ ਦਸਤਖ਼ਤ
ਸ੍ਰੀ ਹਰਭ ਗਰਗ।

PUNJABI TRIBUNE 23.07.2023

SAINIK INSTITUTE OF MANAGEMENT & TECHNOLOGY SAS NAGAR

Run under the aegis of Department of Defence Services Welfare, Punjab
(Affiliated with I.K.G. Punjab Technical University)

GOVT. COLLEGE

ADMISSION NOTICE 2023-2024

B.Sc. (IT)	PGDCA	PUNJABI STENO	BASIC COMPUTER
<ul style="list-style-type: none"> Duration: 3 Years Eligibility: 10+2 in any Stream 	<ul style="list-style-type: none"> Duration: 1 Year Eligibility: Graduation 	<ul style="list-style-type: none"> Duration: 1 Year Eligibility: Graduation 	<ul style="list-style-type: none"> Duration: 3 Months Eligibility: 10th

ਸਾਬਕਾ ਸੈਨਿਕਾਂ/ਪੈਰਾ ਮਿਲਟਰੀ ਫੋਰਸ/ਐਸ.ਸੀ. ਅਤੇ ਜਨਰਲ ਗਰੀਬ ਵਰਗ ਦੇ ਬੱਚਿਆਂ ਤੋਂ ਨਾ-ਮਾਤਰ ਫੀਸ ਹੀ ਵਸੂਲ ਕੀਤੀ ਜਾਂਦੀ ਹੈ।

ADMISSION HELPLINE

9888014516, 9781010520, 8194887166, 0172-2990407

Chola ਚੋਲਾਮੰਡਲਮ ਇਨਵੈਸਟਮੈਂਟ ਐਂਡ ਫਾਇਨਾਂਸ ਕੰਪਨੀ ਲਿਮਿਟਿਡ

ਵਾਰਪੋਰੇਟ ਦਫ਼ਤਰ: ਪਹਿਲੀ ਮੰਜ਼ਿਲ 'ਭੋਅਰ ਹਾਊਸ', ਨੰਬਰ-2, ਐਨ.ਐਸ.ਸੀ. ਬੋਸ ਰੋਡ, ਚੇਨਈ-600001
ਸਥਾ ਦਫ਼ਤਰ: ਐਸ.ਸੀਓ-16, ਪਹਿਲੀ ਮੰਜ਼ਿਲ, I-ਬਲਾਕ ਮਾਰਕੀਟ, ਸੁਰਾਬਾ ਨਗਰ, ਲੁਧਿਆਣਾ-141001

ਨਿਯਮ 8(1) ਅਧੀਨ ਕਬਜ਼ਾ ਸੂਚਨਾ

ਸਕਿਓਰਿਟੀਏਜ਼ਬਲ ਐਂਡ ਰੀਕੋਵਰੀਏਜ਼ ਆਫ ਫਾਇਨਾਂਸੀਅਲ ਐਸਟੇਟ ਐਂਡ ਐਨਵੈਸਟਮੈਂਟ ਆਫ ਸਕਿਓਰਿਟੀ ਇੰਟਰਸਟ ਐਕਟ 2002, ਜਿਸ ਨੂੰ ਇਸ ਤੋਂ ਬਾਅਦ ਐਕਟ ਲਿਖਿਆ ਹੋਇਆ ਹੈ ਅਤੇ ਸਕਿਓਰਿਟੀ ਇੰਟਰਸਟ (ਐਨਵੈਸਟਮੈਂਟ) ਨਿਯਮ 2002 ਦੇ ਨਿਯਮ-9 ਵਾਲੇ ਸੈਕਸ਼ਨ 13(12) ਅਧੀਨ ਨਿਰਧਾਰਤ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ, ਮੈਸਰਜ਼ ਚੋਲਾਮੰਡਲਮ ਇਨਵੈਸਟਮੈਂਟ ਐਂਡ ਫਾਇਨਾਂਸ ਕੰਪਨੀ ਲਿਮਿਟਿਡ ਦੇ ਅਧਿਕਾਰਤ ਹਸਤਾਖਰੀ ਅਧਿਕਾਰੀ ਨੇ ਉਨ੍ਹਾਂ ਕਰਜ਼ਦਾਰਾਂ ਨੂੰ ਜਿਨ੍ਹਾਂ ਦੇ ਨਾਂ ਖਾਨਾ (B) ਵਿਚ ਦਰਸਾਏ ਹਨ, ਖਾਨਾ (C) ਵਿਚ ਦਿੱਤੀਆਂ ਵਿਸ਼ੇਸ਼ ਮਿਤੀਆਂ ਨੂੰ ਖਾਨਾ (D) ਵਿਚ ਭੁਗਤਾਨ ਕਰਨ ਯੋਗ ਨਿਰਧਾਰਤ ਕਰਨ ਦੀ ਬਕਾਇਆ ਰਕਮ ਨੂੰ, ਉਕਤ ਨੋਟਿਸ ਦੀ ਪ੍ਰਾਪਤੀ ਦੇ 60 ਦਿਨਾਂ ਦੇ ਅੰਦਰ ਅੰਦਰ ਵਿਆਜ ਸਮੇਤ ਭਰਨ ਲਈ ਮੰਗ ਨੋਟਿਸ ਜਾਰੀ ਕੀਤੇ ਗਏ।
ਉਕਤ ਐਕਟ ਦੀ ਧਾਰਾ 13(4) ਸਮੇਤ ਬਣੇ ਨਿਯਮਾਂ ਦੇ ਨਿਯਮ 9 ਅਧੀਨ ਸ਼ਕਤੀਆਂ ਦੀ ਵਰਤੋਂ ਕਰਦਿਆਂ ਹਸਤਾਖਰੀ ਨੇ ਉਨ੍ਹਾਂ ਕਰਜ਼ਦਾਰਾਂ, ਜੋ ਕਰਜ਼ੇ ਦੀ ਰਕਮ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਵਿਚ ਨਾਕਾਮ ਰਹੇ ਹਨ, ਉਨ੍ਹਾਂ ਨੂੰ ਅਤੇ ਹਰ ਆਮ ਅਤੇ ਖਾਸ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਕਿ ਹਸਤਾਖਰੀ ਨੇ ਕਰਜ਼ਦਾਰਾਂ ਦੀਆਂ ਗਾਹਿਣੀ ਰੱਖੀਆਂ ਜਾਇਦਾਦਾਂ ਜੋ ਕਿ ਖਾਨਾ (B) ਵਿਚ ਦਰਸਾਈਆਂ ਗਈਆਂ ਹਨ, ਨੂੰ ਖਾਨਾ (E) ਵਿਚ ਦਰਸਾਈਆਂ ਗਈਆਂ ਮਿਤੀਆਂ ਨੂੰ ਆਪਣੇ ਵਿਸ਼ੇਸ਼ ਕਬਜ਼ੇ ਵਿਚ ਲੈ ਲਿਆ ਹੈ।
ਕਰਜ਼ਦਾਰਾਂ ਅਤੇ ਆਮ ਜਨਤਾ ਨੂੰ ਸੂਚਿਤ ਕੀਤਾ ਜਾਂਦਾ ਹੈ ਕਿ ਉਹ ਹੇਠਾਂ ਦਰਸਾਏ ਖਾਨਾ (B) ਵਿਚ ਦਰਸਾਈਆਂ ਜਾਇਦਾਦਾਂ ਸਬੰਧੀ ਕੋਈ ਵਪਾਰਕ ਲੈਣ-